

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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8.12.2009

MA 354/2009 (OA 142/2009)

Mr.Amit Mathur, counsel for applicant.  
Mr.V.S.Gurjar, counsel for respondents.

This MA has been moved by the applicant for permission to withdraw OA 142/2009. It has been mentioned in the MA that the applicant is due for promotion and as such he wants to withdraw the OA.

In view of what has been stated above, the present MA is allowed and the applicant is permitted to withdraw the OA.

MA as well as OA stand disposed of accordingly.

  
(B.L.KHATRI)  
MEMBER (A)

  
(M.L.CHAUHAN)  
MEMBER (J)

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copy given vide  
no 1154 & 1155  
9/12/09 Z